

Central Administrative Tribunal, Lucknow Bench, Lucknow

Original Application No. 41/2011

This the 15th day of November, 2011

Hon'ble Sri Justice Alok Kumar Singh, Member (J)

Hon'ble Sri S.P.Singh , Member (A)

Sanjeev Raizada aged about 42 years sonof Sri M.C. Srivastava,
resident of 554 Kha/55, Visheswar Nagar, Alambagh, Lucknow.

Applicant

By Advocate: Sri G.D. Satsangi

Versus

1. Union of India through the Secretary, Ministry of Defence.
2. HQ, Chief Engineer, Central Command.
3. Through G.E. Gwalior.

Respondents

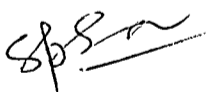
By Advocate: Sri Rajendra Singh for Sri R. Mishra for official respondents
Sri Praveen Kumar for private respondents.

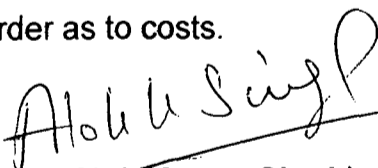
ORDER (Dictated in Open Court)

BY HON'BLE SHRI JUSTICE ALOK KUMAR SINGH, MEMBER (J)

M.P. No. 2799/2011: This is an application for withdrawal of the O.A., making a request that the respondents may be directed to relieve the applicant. It is said that they are not relieving the applicant due to pendency of this O.A.

2. From the other side, there is no objection if the O.A. is withdrawn. In view of the above, the application is allowed. This O.A. is dismissed as withdrawn with a direction to the respondents to relieve the applicant forthwith in the light of the transfer order. No order as to costs.


(S.P.Singh)
Member (A)


(Justice Alok Kumar Singh)
Member (J)

HLS/-